

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP 660/2009
in
OA No.1776/2008

New Delhi, this the 2st day of August, 2016

Hon'ble Mr. P.K. Basu, Member (A)

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

1. L.S. Rawat,
D-200, Gautam Nagar,
New Delhi.

2. S. Nagarjan,
B-1, Jangpura B
New Delhi-110014.

.. Applicants

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Ms. Sushma Singh,
Secretary, I & B
Shastri Bhawan, New Delhi.

2. Ms.Aruna Sharma,
Director General
Doordarshan,
Mandi House, New Delhi.

3. Sh. Anurag Kashyap,
Director /Supdt. Engineer,
CPC Doordarshan, Khelgaon,
NewDelhi. Respondents

(By Advocate: Ms. Vertika Sharma)

ORDER (ORAL)

Hon'ble Mr. P.K. Basu, Member (A)

It is stated that respondents have complied with the order passed in OA No. 1776/2008 vide order dated 16.11.2010, which is placed on record.

In view of above, the CP is closed and notices issued to the respondents are discharged. The applicants shall be at liberty to challenge the same, in case he still feels aggrieved.

(Dr. Brahm Avtar Agrawal)
Member (J)

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(P.K. Basu)
Member A)